

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

6(ND)16

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2019

NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal
Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present for the Petitioner: Mr.Shresth Nanda, Advocate

Present for the Respondent: Mr.Dhanesh, Advocate

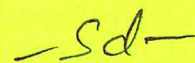
ORDER

The matter is part heard before the Regular Bench. in the meantime,
Id. Counsels states that the parties are negotiating settlement.

To come up on 29th August, 2019.



(V.K. Subburaj)
Member (T)



(Deepti Mukesh)
Member (J)